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Central Administrative Tribunal  
Principal Bench: New Delhi

OA NO.2072/93

New Delhi this the 19th Day of April, 1994.

Shri N.V. Krishnan, Vice-Chairman (A)  
Shri B.S. Hegde, Member (J)

Rajeev Saxena,  
s/o Sh. R.N. Madhwar  
Temporary Booking Clerk,  
Railway Station,  
Northern Railway,  
New Delhi.

...Applicant

(By Advocate Shri B.S. Maine)

Versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

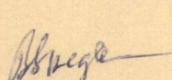
...Respondents

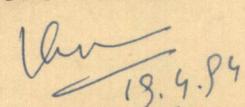
(By Advocate Shri B.K. Aggarwal)

ORDER(Oral)

Mr. N.V. Krishnan:

When the matter came up today for further direction, the learned counsel for the applicant sought permission to withdraw this O.A. with liberty to pursue in case any grievance arises in future. The permission sought is granted. The O.A. is dismissed, as withdrawn on the above terms.

  
(B.S. Hegde)  
Member (J)

  
18.4.94  
(N.V. Krishnan)  
Vice-Chairman

Sanju.